NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 135(ND)2014 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: M/s. Mukesh Arneja & Ors. V/s. M/s. Mohindra Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Sandeep D	as Admocate	Respondent	SD
2.	Mr. Glautan B	ajaj Advocate	Respondent	ep-
3.	MURESH AR	NEW	Petipher	arij

ORDER

The petitioner is present in person. Learned counsel for the respondent is present. Learned counsel for the respondent has stated that the C.A. No. 27/2016 has been filed by him and it is wrongly mentioned in the last order that the C.A. No. 27/2016 has been filed by the petitioner. The record bears testimony to this assertion of the Learned counsel for the respondent. That being so, the learned counsel for the petitioner shall file his reply to the said application within a period of 4 weeks. Rejoinder, if any, shall be filed within a period of 2 weeks thereafter.

List on 20.12.2016.

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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